

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 333 OF 2019 &  
IA NOS. 1701 & 1700 OF 2019**

**Dated : 23<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Ostro Jaisalmer Private Limited ...Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Aniket Prasoon

Counsel for the Respondent(s) : -

**ORDER**

Issue notice to the Respondents on IA Nos.1701 of 2019 (*Appln. for directions*) as well as on the main Appeal returnable on 14.10.2019. Dasti, in addition, is also permitted.

List the matter on **14.10.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

pr/mkj